

Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

12.48 hrs.

**PUBLIC ACCOUNTS COMMITTEE
FIFTH-SIXTH AND FIFTH-EIGHTH REPORTS**

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Fifty-sixth Report regarding action taken by Government on the recommendations contained in their Eighth Report on Chapter II of Audit Report (Civil), on Revenue Receipts, 1970 relating to Customs.
- (2) Fifty-eighth Report regarding action taken by Government on the recommendations contained in their Fifth Report on Audit Report (Civil), 1970 relating to the Ministry of Works, Housing and Urban Development.

12.49 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-FOURTH REPORT

SHRI AMRIT NAHATA (Barmer): I beg to present the Twenty-fourth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-fifth Report (Fourth Lok Sabha) on Mining and Allied Machinery Corporation Limited.

RE: CORRECTION TO UNSTARRED QUESTION NO. 2206—contd.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय यह तो हद हो गई कि मैंने लिखकर आप को भेजा और आप कह रहे हैं आप को नहीं मिला तो क्या जो नोटिस दिया करें उसकी रसीद ले लिया करें ?

अध्यक्ष महोदय : उसके बारे में माननीय सदस्य मुझे लिखकर भेजें ।

श्री हुकम चन्द कछवाय : आखिर वह

रक्षण है क्या मर्ज जो पढ़ कर सुनायें ।

MR. SPEAKER: That is not the custom here. When the Papers are laid, they are not read here.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order, Sir I see a statement correcting his answer being laid by Shri K. C. Pant against item No. 4(1). Under the Rules, he has to read it out..... (Interruptions).

MR. SPEAKER: That has been laid on the Table.

SHRI JYOTIRMOY BOSU: This is improper and irregular.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय आने ही नियम बनाये हैं और आप ही उनको खत्म करना चाहते हैं ।

अध्यक्ष महोदय : माननीय सदस्य यह लगातार इस तरह उठकर क्यों बोले जा रहे हैं । उनके मुँह के लीडर इन माननीय सदस्य को सम्झाते क्यों नहीं हैं ।

The Papers laid on the Table are not read here.

12.50 hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWELFTH, THIRTEENTH AND FOURTEENTH REPORTS

SHRI B. K. DASCHOWDHURY (Cooch-Bihar): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Twelfth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on the erstwhile Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.